

PROCEEDINGS OF PRL. FAMILY COURT, VIJAYAPURA

RE-TENDER NOTIFICATION

Sub : Supply of Steel and wooden Furnitures for the use of newly established I Addl. Family Court, Vijayapura (Under 125 newly established Courts) in the unit of Vijayapura district.

- Ref: 1. Hon'ble High Court letter No. HCB/46/FUR/2018, Bangalore dated 29.08.2018.
2. Relevant Provisions of Karnataka Transparency in public Procurement Act 1999 & relevant circulars etc.
3. Office Note & Orders passed thereon dated:23.10.2018.

The sealed Tenders are invited afresh from the Registered Manufactures and Suppliers / Rate Contractors/ DGS & D Rate contractors approved by the competent Authority for supply of following Wooden & Steel Furnitures with standard specifications as shown in Annexure.

1. Horse Shoe Table	01
2. Dias	01
3. Dias Table	01
4. Ornamental Chair	01
5. Witness Box	01
6. Bench with back	06
7. Steel tray	05
8. Wall clock	02
9. Wooden chair	12
10. Typist Table	02
11. Armless chair	04
12. Officer Table	02
13. Clerk Table	05
14. Coat Hanger	01
15. Easy chair	02
16. Steel Almirah	15
17. Wooden stool	04
18. Computer table	10
19. Steel Almirah with Mirror	01

The Tenders are to be submitted in sealed Two cover System. The separate sealed Technical Bid (documents) cover-I and financial bid- Cover-II will have to reach this office on or before 14.11.2018 at 4.00 PM. The tenders shall enclose EMD of Rs.10000/- by way of Demand Draft drawn in favour of Prl. Judge, Family Court, Vijayapura and Tender Bulletin Officer, Vijayapura in Cover-II. The Technical Bid Cover-I shall contain valid certificates regarding approval of DGS & D Rate Contractors along with relevant documents regarding Authority of Manufactures and Suppliers including VAT Registrations.

The sealed covers shall contain the heading “ RE-TENDER FOR SUPPLY OF WOODEN AND STEEL FURNITURES COVER-I & COVER-II DT: 26.10.2018”

THE LAST DATE TO REACH THE QUOTATIONS TO THIS OFFICE IS ON OR BEFORE 4.00 P.M ON 14.11.2018. THE TENDERS WILL BE OPENED AT 5.30 P.M ON 15.11.2018 IN THE PRESENCE OF THE TENDERS OR THEIR REPRESENTATIVE (IF PRESENTED).

COVER-I.

Terms & Conditions:-

1. Copy of firm registration certificate with validity date for supply of steel & wooden furnitures, copies of the Tax Registration certificate and previous Tax paid receipts.
2. The tenderer should quote the rate of each item of Wooden & Steel furniture only in the specification.
3. The rates quoted shall be inclusive of all incidental charges upto the state of supply to the location and taxes applicable.
4. The validity of rates quoted shall be for one year. For any reasons and circumstances, the rates quoted will not be changed.

COVER-II

1. The EMD of Rs.10,000/- by way of D.D of any Nationalized Bank in favour of Prl. Judge, Family Court, Vijayapura and Tender Bulletin Officer, Vijayapura, payable at State Bank of India . Try Branch Vijayapura. The Bid Cover-II not containing such D.D will be summarily rejected. The EMD will be returned to the unsuccessful tenderer without any interest immediately by way of the same DD and the EMD of the successful tenderer will be refunded on satisfactory supply of the furniture.
2. If the Supplier or the Bidders fail to supply the furnitures as per the supply order the Security Deposit/ EMD of Rs. 10,000/- will be forfeited to the Govt. & firm name will be included in the Black List of this office.

GENERAL CONDITIONS

1. The supply of articles should be strictly in confirmation to the specifications mentioned in Annexure.
2. The furniture should be in good quality. The workmanship should be in good condition. There should be no defect in the furniture prepared. It should be strictly noted, it is the responsibility of tenderer to supply the furniture at destination in good condition.
3. The quantity of the articles will be altered according to the allotment available.
4. The rate quoted shall be inclusive of all taxes applicable including Sales Tax and VAT& GST.
5. The tender inviting authority is not responsible for accidental opening of the covers, that are not properly superscribed and sealed as required under condition No.8 before the time appointed for tender opening.

6. Each article should bear the a seal of the supplier for having inspected the same with reference to the specification mentioned against each article.
7. Each article shall bear the manufactures trade mark are other distinguished mark in addition to particulars specified in the indent with certificate from manufacture that the supplier is an authorized agent.
8. A separate certificate for having inspected the furniture by the Department of Industries and Commerce, Govt. of Karnataka should be furnished at the time of delivery.
9. The successful Tenderer has to supply the furnitures within 45 Days from the date of supply order as per the specifications, and liable for payment of liquidated damages and penalty, in the event of non fulfillment of any of the terms or whole of the contract.
10. Each article should bear the manufacture trade mark or other distinguished marks in addition to the particulars specified in the indent with certificate from manufacturer that the tenderer is an authorized agent.
11. The materials should be free from tax and transportation charges to the destination of this court at Vijayapura.
12. The tenderer should replace the damage or defective supply due to defective packing, forwarding or handling in transit by the carrier, in case within 15 days from receiving reports by this office.
13. The Tenderer Shall furnish an unconditional warranty for a period of TWO years.
14. The Tenderer will be responsible for replacing or repairing the defective furniture during the warranty period free of cost and without any delay.
15. The conditions of the rate contract and the general conditions of the enquiry should be adhered too.
16. The EMD will be returned to the unsuccessful Tenderer immediately by way of the same DD and the EMD of the successful Tenderer will be refunded on satisfactory supply of the furniture.
17. The undersigned reserves the right to accept or reject any tender without assigning any reason.
18. Articles supplied are subject to examination by the persons of the choice of the Tender inviting Authority to ascertain the quality of the articles supplied. The tender inviting Authority has right to reject any articles.
19. Payment will be made on satisfactory supply of the furniture within due date and on submitting bills in duplicate to the Tender inviting authority.

Place: Vijayapura.
Date: 26.10.2018

Sd/-
(Smt.K.B.Geetha)
Prl. Judge, Family Court,
Vijayapura

Copy submitted to:

1. The Hon'ble Registrar, High Court of Karnataka, Bangalore.

Copy FWC's to:

1. The Deputy Commissioner, Vijayapura for publication of the Tender Notification, with a request to display in the Notice Board of his office.
2. The Chief Executive Officer, Zilla Panchayat, Vijayapura.
3. The information Officer, Department of Information and Publicity Vijayapura to give wide publicity.
4. The Commissioner, Vijayapura Municipal corporation Vijayapura.
5. Karnataka State Industries Supplies and Marketing Co-operative Consumers Federation Ltd., No.4 Pampa Mahakavi Road, Chamarajpet, Bangalore-560018.
6. The Karnataka State Industrial Suppliers and Marketing Co-op., Federation Ltd., 10th Floor Vakkaligara Bhavan, Kittur Rani Chennamma Circle, Bangalore-27.
7. Karnataka States Forest Industries Corporation Ltd., Bhatarayanapura, Mysore Road, Bangalore.
8. The Manager M/s Akash Industries, No.542, shop No.2/1 Kempegowda Industrial Estate, Kamashipalya, Bangalore 560079.
9. The Deputy conservator of Forests and Regional Manager Karnataka State Forest Industries Corporation Ltd., No.45/A New Timber Yard Layout, Mysore Road, Bangalore.
10. The Managing Director, D.K.District Supply and marketing Co-operative society Ltd., KSSIDC Building Industrial Estate, YEYYADI, Mangalore-575008.
11. The Carpentry Section of Central Jail, Vijayapura.
12. The Secretary, Karnataka Khadi Gramodyog Sangh, Khasageri Road, Vijayapura.
13. The Secretary Khadi Gramodyog Sangh Belgaum.
14. The Superintendent, Central Prision, Belgaum/Vijayapura.
15. The Prl. District and Sessions Judges, Bagalkot/Gadag/Belgaum/Gulbarga/Raichur/Dharawad/Haveri/Koppal/ Bidar/Bellary/Yadagir/Davanagere.
16. Court Notice Board of this office.

ANNEXURE TO RE-TENDER NOTIFICATION DATED 26.10.2018
SPECIFICATION OF FURNITURES

SL. No	Particulars	No. of Quantity	Rate	Total Amount
1	2	3	4	5
1.	<u>Horse shoe table :</u> Length 3.05 Mtrs X width 2 mtrs. X height 0.77 mtrs with 19 mm plywood pasted with laminated tarmica sheet. The size of the legs shall be 4.44 x 4.44 cm the side planks of the upper portion shall be 10.16 x 2.54 cm table and bottom 5.90 x 2.54 cm. The overall size of the table shall be 7.30 mtrs. X 1.82 mtrs. Width 76.2 cm height. The table shall be neatly finished and polished.	01		
2.	<u>Teak Wood Dias :</u> 12 ft L X 8ft B x 4 ¼ H with good quality cloth	01		
3.	<u>Teak wood Dias Table :</u> Length 1.39m x width 0.81 m X Height 0.76 m without drawers. The size of the leg shall be 4.44 x 4.44 cm. The top writer shall be of 10.16 x 2.54 c.m. and bottom portion shall be 4.44 x 2.22 cm. The top of the table shall be provided 19 mm OST. The table shall be neatly finished and polished.	01		
4.	<u>Ornamental Chair</u> Total height of the chair is 106 cm with cushion seat and back. Size: Seat 53 X 45.5 cm Back 45.5 section with necessary taper. Front legs 4.44 X 4.44 cms. Section finished. Height of the arms from ground 68.5 cm cross bars 3.8 x 2.5 cm. Height of the seat from ground 45.72 cm excluding silencer. Seat frame 7.6 x 2.2 cm section with 2.54 cm X 2.54 cm beading for knitting. Curved back frame top place 4.44 x 2.54 cm with 2.54 x 2.54 cm beading for sides for knitting arms 5.08 x 2.54 cm section. Total height of the chair 91.44 cm.	01		
5.	<u>Teak wood witness Box:</u> Length 1.21 m x width 0.26 m x Height 1.21 m. The legs of the witness box shall be 7.62 x 7.62 cm. The side bars 7.62 x 5.08 cm. The height from the ground shall be 15.24 cm with wooden platform. All the sides shall be covered by 5.08 x 2.54 cm. Reapers with suitable gap in between. The witness box shall be neatly finished and polished.	01		
6.	<u>Bench with Back:</u> SIZE:182.88 cm L X 46 cm W x 96 cm H. legs 4.44 x 4.44 cm Patties at top and bottom around 5.68 x 2.54 cm in section and polished. Seat shall be provided with 19mm block board with laminated sheet on the top of the block board.	06		

7.	<u>Steel Tray :</u> Size : 0.40 m X 0.27m X 0.10 m at top and 0.38 m X 0.25 at bottom using 24 G MS sheet with spring clips and handles at two ends. The joints should be strong and neatly finished and top edge neatly folded and finished with approved shade spray paint.	05		
8.	<u>Wall Clock</u>	02		
9.	<u>Teak wood Chairs with Arms:</u> The chair should be made out of well seasoned selected teakwood as per the dimensions shown. Wooden seat using not more than 2 planks thickness 1.94 cm plank back with 3 bottoms and the chair should be polished with two coats of French polish. SIZE : Seat with 54.61 cm in front 45.72 cm in rear 49.5 cm depth. Back 45.5 w X 30.48 cm H front legs 4.44 X 4.44 cm Section finished back legs 10.16 X 3.81 cm section with slant and tapering height of the arms from ground 68.58 cm excluding silencer. Cross bars 3.80 X 2.20 cm beading for knitting curved back frame. Top piece 6.54 X 2.20 cm and bottom piece 4.44 X 2.54 cm with 2.54 X 2.54 cm beading for knitting arms 7.62 X 2.54 cm section with shaping. Height of seat from ground 45.72 cm excluding silencer. Total height of the chair 91.44cm.	12		
10.	<u>Teak wood Typist Table :</u> 121.92 cm L x 60.9 cm B X 76.2 cm H Legs 4.44 cm X 4.44 cm side cross bars 10.16 X 2.54 cm. Bottom portion 5.08 x 2.54 cm. With 4 drawers on right side with 12 mm OST Coverage. Top shall be made out of 1.90 cm OST. Locking arrangements shall be provided.	02		
11.	<u>Teak Wood Chair without Arms :</u> The chair should be made out of well seasoned selected teakwood as per the dimensions shown below. The seat and back of the chair should be knitted with nylon cane of superior quality and fine back with 3 bottoms.	04		
12.	<u>Teak wood Officers Table:</u> Size : 152.4 X 91.44 X 76 cm made out of 1.94 cm block board top furnished with decorative laminated sheet of approved colour with one drawer and a cupboard and the drawer should be made out of 1.94 cm teak faced block board fitted with brass oxidized handles with locking arrangements. The framework should be of 4.44 cm teak wood legs. The table should be finished with two coats of French polish.	02		
13.	<u>Teakwood Clerk Table :</u>	05		

	Size: 122 cm L X 76 cm H, top with laminated sheet backing 1.94 cm thick blackboard. Legs 4.44 X 4.44 cm finished section one drawer and a cupboard are provided on the right side. These are made out of 6 mm one side teakwood plywood cross bars of 5.08 X 2.54 cm section are used wherever necessary. Sufficient knee space provided on the left side Teakwood portion is polished nicely.			
14.	<u>Teak Wood Coat Hanger :</u> 151.4 cm X 12.7 cm X 2.54 cm with five hooks.	01		
15.	<u>Teak Wood Easy chair :</u> 121.92 X 60.96 X 30.45 cm with long arms. Legs 7.62 x 7.62 cm (turned). Back legs 10.16 x 3.17 tapering. The side planks 7.62 x 3.17 cm. The top portion shall be covered with block board of 1.6 mm and pasted with laminated sheet. Extra 2 arms shall be provided for stretching legs. The chair shall be neatly finished and polished.	02		
16.	<u>Steel Almirahs:</u> Size: 198 cm H X 915 cm W X 48 cm D (including leg of 15.24 cm) fitted with four fixed shelves making five compartments double door with three way locking device and duplicate keys, all joints outside and inside should be spot or are welded and neatly finished by grinding. The outside corners should be rounded off to give good appearance. The adages of doors and shelves should be property bent to U-shape of 25 mm width to ensure good strength an the outer edge of U-bent of the door lengthwise should be double folded and neatly finished. The shelves front side should be bent to u-shape neatly and finished to avoid any possible cuts to fingers and hands when handled. Longitudinal rib of 15.24 cm wide including bent to required shape should be provided and fixed to each door at its Center. The breadth of the shelf in the Almirah should be to the entire width leaving about 12mm gap from the shutter when it is closed. <u>Locking Device :</u> Three way locking device with 10 gauge M.S sheet for locking and lever plate and with locking rod of 10 mm dig with strong bracked at top and bottom to hold the locking rod with six level lock should be provided 65 mm size 6 level strong lock to be fixed. Handle be made out of brass cost alloy with nickel chrome plated. Lock should be of similar to Godrej type.	15		
17.	<u>Teak Wood Stools :</u>	04		

	Size: 30.48 X 30.48 X 45.72 cm legs X 4.44 cm. Side planks 5.08 X 2.54 cm. The top of the stool shall be provided with 19mm OST. The stool shall be neatly finished and polished.			
18.	<p><u>Computer Table :</u> Model LS – 1716 Computer Table provision for CPU foot rest on left hand side paper self below the key board, drawer and cupboard on right hand side, opening slot of about 4” on the back side of the table, shelf to the cupboard to be provided on left side, wooden legs (square type) of the bottom of the table good quality steel channels (railings) in drawer and key board, small opening at the right hand side of the drawer.</p>	10		
19.	<p><u>Steel Almirah with Mirror :</u> Size: 198 cm H X 915 cm W X 48 cm D (including leg of 15.24 cm) fitted with four fixed shelves making five compartments double door with three way locking device and duplicate keys, all joints outside and inside should be spot or are welded and neatly finished by grinding. The outside corners should be rounded off to give good appearance. The adages of doors and shelves should be property bent to U-shape of 25 mm width to ensure good strength an the outer edge of U-bent of the door lengthwise should be double folded and neatly finished. The shelves front side should be bent to u-shape neatly and finished to avoid any possible cuts to fingers and hands when handled. Longitudinal rib of 15.24 cm wide including bent to required shape should be provided and fixed to each door at its Center. The breadth of the shelf in the Almirah should be to the entire width leaving about 12mm gap from the shutter when it is closed. At the top of inside the Almirah a steel pipe should be fitted for the use of coat hanger.</p> <p><u>Locking Device :</u> Three way locking device with 10 gauge M.S sheet for locking and lever plate and with locking rod of 10 mm dig with strong bracked at top and bottom to hold the locking rod with six level lock should be provided 65 mm size 6 level strong lock to be fixed. Handle be made out of brass cost alloy with nickel chrome plated. Lock should be of similar to Godrej type</p>	01		

FORM
(For supply of Furnitures)

To,
The Prl. Judge,
Family Court,
Vijayapura

Sl.No	Particulars	
1.	Name & Address of the Firm	
2.	Registration No. of the Firm (With documents i.e., Registration certificate etc.)	
3	Name & Designation of the authority of the firm	
4.	Particulars of DD for E.M.D 5) No. of D.D 6) Name of Bank	
5.	List of document enclosed.	
6.	The rate of the furniture as per tender document (the tender document duly filled in and signed by the firm should be enclosed with this form)	
7.	Whether Cover No.I & II or as per tender notification are enclosed herewith.	

:: DECLARATION ::

I , the undersigned authority of the firm do hereby declared that, I have read all the terms and conditions as mentioned under the Tender Notification and Tender documents and do hereby undertake to abide by the said terms and conditions.

Further, I undertake abide by the Rule and regulations under the Transparency Act.

Signature of the Authority
of the firm with seal